

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 19th August, 2014

No.HC.VII-100(Pt.-II)/2010/6211/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to attend the **Regional Consultation of North-Eastern States on Juvenile Justice**, organized by the Hon'ble Gauhati High Court in collaboration with the National Law University and Judicial Academy, Assam and with support from UNICEF, scheduled to be held on **23.08.2014 & 24.08.2014**, at 'The Lily Hotel', G.S. Road, Six Mile, Khanapara, Guwahati.

Sl No	Name	Designation
1.	Shri Prasanta Saikia	Member Secretary, Assam State Legal Services Authority, Guwahati
2.	Shri Mayang Lima	Member Secretary, Nagaland State Legal Services Authority, Kohima
3.	Shri Joel Joseph Denga	Member-Secretary, Mizoram State Legal Services Authority, Aizawl
4.	Shri Budi Habung	Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar
5.	Shri Nisanta Goswami	SDJM(S)-cum-Principal Magistrate, Juvenile Justice Board, Dibrugarh
6.	Shri C.P. Talukdar	SDJM(S)-cum- Principal Magistrate, Juvenile Justice Board, Nagaon
7.	Shri Kiran Lal Baishnab	SDJM(S)-cum- Principal Magistrate, Juvenile Justice Board, Cachar, Silchar
8.	Shri Anup Khanal	SDJM(S) NO. 1-cum- Principal Magistrate, Juvenile Justice Board, Kamrup (M), Guwahati
9.	Shri Nayan Jyoti Sarma	SDJM(S)-cum- Principal Magistrate, Juvenile Justice Board, Jorhat
10.	Smti Mezivolu T. Therieh	Chief Judicial Magistrate, Kohima, Nagaland
11.	Shri Ajongba Imchen	Civil Judge (Jr. Divn.)-cum-JMFC, Peren, Nagaland
12.	Shri Birthoilal Sakachep	Civil Judge-cum-Judicial Magistrate, 1 st Class, Champhai, Mizoram
13.	Smti Mary Kamsi	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Naharlagun, Capital Complex District, Arunachal Pradesh

THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY

The nominated Judicial Officers are to report at the venue at 09:15 AM positively.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-II)/2010/ 6212 - 6244/A** dated 19.08.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl
5. The Secretary, to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar for information and necessary action.
The Officers are placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.
8. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
9. **The Registrar, National Law University and Judicial Academy, Assam, Ulubari, Guwahati.**
10. **The District & Sessions Judge, Kamrup (M), Guwahati / Dibrugarh / Nagaon / Jorhat / Cachar, Silchar. He / she is requested to inform the nominated participant(s) of his / her respective District.**
11. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. **The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He is requested to inform the nominated participants of his respective State.**
13. Shri Prasanta Saikia, Member Secretary, Assam State Legal Services Authority, Guwahati
14. Shri Mayang Lima, Member Secretary, Nagaland State Legal Services Authority, Kohima
15. Shri Joel Joseph Denga, Member-Secretary, Mizoram State Legal Services Authority, Aizawl
16. Shri Budi Habung, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
17. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
18. **The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to inform the nominated participant of his State.**
19. Shri Nisanta Goswami, SDJM(S)-cum-Principal Magistrate, Juvenile Justice Board, Dibrugarh
20. Shri C.P. Talukdar, SDJM(S)-cum- Principal Magistrate, Juvenile Justice Board, Nagaon
21. Shri Kiran Lal Baishnab, SDJM(S)-cum- Principal Magistrate, Juvenile Justice Board, Cachar, Silchar
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26. Shri Birthoilal Sakachep, Civil Judge-cum-Judicial Magistrate, 1st Class, Champhai, Mizoram
27. Smti Mary Kamsi, Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.) Naharlagun, Capital Complex District, Arunachal Pradesh

[The National Law University and Judicial Academy will make arrangements for reimbursement of airfare / travel expenditure and arrange local conveyance and accommodation for the participant(s), wherever required. For any clarification, the nominated participants may contact Shri K.J. Hilaly, Registrar, NLUJAA (080110-24050), Dr. Benarji Chakka, Associate Professor, NLUJAA (084738-69971)]

28. The Administrative Officer, Judicial Academy, Assam.
29. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
30. The Private Secretary to Hon'ble Mr. Justice T. Vaiphei, Gauhati High Court, Guwahati.
31. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
32. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
33. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati
34. The Private Secretary to Hon'ble Justice Dr. (Mrs) I. Shah, Gauhati High Court, Guwahati.
35. The Private Secretary to Hon'ble Mr. Justice N. Chaudhury, Gauhati High Court, Guwahati.
36. The Private Secretary to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati
37. The CA to Registrar General, Gauhati High Court, Guwahati.
38. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

19.05.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM